## MoUs between Government of India and various Corporations

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Safai Karamcharis Finance and Development Corporation (NSKFDC), for the year 2014-15. [Placed in Library. See No. L.T. 100/16/14]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Scheduled Castes Finance and Development Corporation (NSFDC), for the year 2014-15. [Placed in Library. See No. L.T. 99/16/14]

2.00 Р. М.

## LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Prof. Jogen Chowdhury stating that he is unable to attend the sittings of the House during the current Session due to some prior commitments. He has, therefore, requested for grant of leave for absence from 15th to 30th of July, 2014 of the current Session of Rajya Sabha.

Does he have the permission of the House for remaining absent from 15th to 30th of July, 2014 of the current Session of Rajya Sabha?

(No hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

SHRI P. RAJEEVE (Kerala): Mr. Deputy Chairman, Sir, some celebrity nominated Members are absent without any information to the House. What is the position regarding this? I only want to know this.

MR. DEPUTY CHAIRMAN: I do not know. I have to look into that. I will find out what the position is.

SHRI ANAND SHARMA (Rajasthan): The issue is whether leave has been taken from the House or not. I think that is a very important issue which he has raised.

MR. DEPUTY CHAIRMAN: I will look into it and come back to the House.